

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4183
ANSWERED ON:18.08.2000
RECOGNISATION OF CWC EMPLOYEES UNION
BASUDEB ACHARIA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Federation of Central Warehousing Corporation Employees` Union, Mumbai is recognized body at apex level;
- (b) if so, whether any other Federation is recognized by the management of CWC at national level;
- (c) whether the management is following the code of discipline 1958 while dealing with issues of all India nature; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) & (b) : Prior to the 2nd Wage Revision, there was only one apex level trade union, namely, the Federation of CWC Employees` Union, Mumbai recognized by the Central Warehousing Corporation (CWC)After the 2nd Wage Revision, due to intra-union rivalry, the Federation split into two factions (Federation of CWC Employees` Union, Mumbai and Federation of CWC Employees` Union Delhi), each claiming to be the real Federation with majority status. In the meantime, the third apex body, namely, All India CWC Employees` Union Front, Lucknowalso emerged and one of the regional trade unions affiliated to it was conferred recognition by the CWC after membership verification. The CWC has taken up the issue of membership verification with the Ministry of Labour on January 2, 1997 to decide their majority status. The Ministry of Labour has not yet conducted the verification.

(c) & (d) : The CWC management is following the Code of Discipline while dealing with the issues of all-India nature.